price as fixed under the Control Order and the prices which the producers are allowed to retain, that is called retention price. As a result of an enquiry by the Tariff Commission in cases where the former are higher than the latter, it is paid into the Fund by the producers. That is the idea.

PAYMENTS TO NEWS AGENCIES

*464. SHRI P. C. BHANJ DEO: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) whether the payments to news agencies by the All India Radio are at present being made on the basis of the number of radio licences; and

(b) whether it is proposed to make such payments on the basis of word-age supplied or used?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): (a) and (b). The whole question is being reviewed in the light of the recommendations made by the Public Accounts Committee and the Press Commission.

SHRI P. C. BHANJ DEO: May I know, Sir, when the Public Accounts Committee made its recommendation?

SHRI G. RAJAGOPALAN: I do. not have the exact date; I only have the recommendations that they made.

SHRI P. C. BHANJ DEO: What I would like to know is the reason for this unconscionable delay in carrying out the very simple recommendations of the Public Accounts Committee?

SHRI G. RAJAGOPALAN: There is no delay, Sir, but the Press Commission has also made certain recommendations and both have got to be viewed together and then we have got to come to certain decisions.

SHRI KANHAIYALAL D. VAIDYA: May I know what are the agencies?

to **Ouestions**

SHRI G. RAJAGOPALAN: The Press Trust of India, The United Press of India, Agency France, NAAFEN, Arab News Agency.

SHRI KANHAIYALAL D. VAIDYA: What amount is annually paid to them?

SHRI G. RAJAGOPALAN: I have got the figures and it will take a long time to read them. If the Chair permits, I can give the figures for the five agencies and for the year 1953.

 $M\ensuremath{\mathtt{R}}$. CHAIRMAN: Supply them to the Member.

SHRI P. C. BHANJ DEO: May 1 know whether the recommendations of the Press Commission vary in any way from or modify the recommendations of the Public Accounts Committee because the recommendation of the Public fVccounts Committee is very simple, and they say that the Government should go on the basis of wordage instead of licences?

SHRI G. RAJAGOPALAN: But the Press Commission's Report is different from the Public Accounts Committee's.

SHRI S. MAHANTY: How are you going to reconcile this difference?

SHRI G. RAJAGOPALAN: We are considering the whole question and then we will come to certain decisions.

SHRI S. MAHANTY: By another Commission?

SHRI G. RAJAGOPALAN: No.

CONTROLS ON COTTON TEXTILES

◆465. SHRI P. C. BHANJ DEO- Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether during the year 1953-54 all controls on cotton textiles were practically removed; and¹